

**Annex - 2**

**Statement showing Details of Advances against Security of  
Shares / Debentures etc. granted to Individuals / Share Brokers and  
other entities for the quarter ended \_\_\_\_\_**

[Vide para 6.6.6]

Name of the bank \_\_\_\_\_

<b>Sr. No.</b>	<b>Name of the Borrower</b>	<b>Nature of Limit and Amount Sanctioned</b>	<b>Outstanding Balance as at the end of Reporting Quarter (₹ in lakh)</b>	<b>Market Value of Shares, Debentures, etc. held as Security (₹ in lakh)</b>	<b>Due Date of Repayment of Advance</b>	<b>Action Taken to comply with RBI instructions contained in circular dated April 19, 2001</b>
1	2	3	4	5	6	7

Chief Executive Officer

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